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M/s. Maruthi Paper Converters Vs Authorised Officer, Standard Chartered Bank, No. 19, Rajaji Salai, Parrys, Chennai 600001

Court: Debts Recovery Appellate Tribunal, Chennai Bench

Date of Decision: Feb. 9, 2023

Acts Referred: Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002

â€" Section 13(4), 17

Hon'ble Judges: S. Ravi Kumar, Chairperson

Bench: Single Bench

Advocate: S. Kannathasan, Rangarajan, K. C. Krishnamoorthy

Final Decision: Dismissed

Judgement